

10

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/239/2017  
NAME OF THE PETITIONER(S) : KARTHIK GRANITES PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. JAMES VICTOR  
RAJKNMAR

Counsel for Petitioner



**ORDER**

Counsel for the petitioner present. No representation on behalf of the respondent.  
The matter is adjourned for hearing submissions by both the sides. Put up on  
05.02.2018.

<sup>-scl-</sup>  
(S VIJAYARAGHAVAN)  
Member(Technical)

<sup>-scl-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc